

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4487
ANSWERED ON:21.02.2014
COMPLAINTS REPORTED IN NCST
Abdulrahman Shri ;Jeyadural Shri S. R.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the National Commission for Scheduled Tribes (NCST) has taken note of eviction of tribals from villages in some states;
- (b) if so, the complaints received/ reported in this regard during each of the last three years and current year, State/ UT-wise;
- (c) the action taken by the Commission thereon indicating the on-spot visits made by it and outcome thereof;
- (d) whether the Government has also received complaints against representatives of the commission for advising States to cut off electricity, water and civic facilities in villages to hasten the process of eviction of tribals so as to facilitate completion of approved projects on tribal villages/lands;
- (e) if so, the details thereof; and
- (f) the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) to (c): Yes, Madam. As informed by the National Commission for Scheduled Tribes (NCST), a constitutional body, a complaint regarding Polavaram Project in Andhra Pradesh was received and the Commission is taking necessary action.
- (d) to (f): A complaint received has been sent to the Commission, a constitutional body, for necessary action.